

Plantations Labour (Amendment) Bill 1973 are under consideration of Government.

#### Tourists traffic

409. SHRIMATI KANAK MUKHERJEE:  
Will the Minister of TOURISM AND CIVIL  
AVIATION be pleased to state:

- (a) the total number of tourists visited India during 1977, 1978 and 1979;
- (b) City-wise; and
- (c) the amount of foreign exchange earned through tourism during that period, year-wise?

THE MINISTER OF STATE IN THE  
MINISTRY OF TOURISM AND CIVIL  
AVIATION (SHRI KARTIK ORAON): (a)  
The total number of international tourists who  
visited India during 1977, 1978 and 1979 were  
640,422, 747,995 and 764,781 respectively.

According to the Foreign Tourist Survey  
conducted during 1976-77, the percentage of  
international tourists visiting certain centres in  
the country is indicated in the attached  
statement. (See below).

(b) The amount of foreign exchange earned  
through tourism during 1977, 1978 and 1979  
is estimated at Rs. 283 crores, Rs. 330 crores  
and Rs. 338 crores respectively.

#### Statement

*Percentage distribution of foreign tourists  
visiting various cities/places of tourist interest  
as per the "Foreign Tourist Survey 1976-77"  
conducted by the Administrative Staff College  
of India, Hyderabad.*

S. No.	City	Percentage of tourists
1.	Delhi	62.10
2.	Bombay	50.96
3.	Agra	31.20

S. No.	City	Percentage of tourists
4.	Madras	25.34
5.	Varanasi	17.68
6.	Calcutta	16.90
7.	Jaipur	12.97
8.	Amritsar	8.94
9.	Bangalore	8.84
10.	Srinagar	8.65
11.	Goa	7.15
12.	Khajuraho	6.02
13.	Tiruchirapalli	5.78
14.	Madurai	5.54
15.	Aurangabad	3.96
16.	Rameshwaram	3.79
17.	Udaipur	3.45
18.	Hyderabad	3.10
19.	Pune	2.97
20.	Mysore	2.77
21.	Cochin	2.71
22.	Trivandrum/Kovalam	2.61
23.	Patna	2.38
24.	Darjeeling	1.71
25.	Pondicherry	1.49
26.	Ahmedabad	1.26
27.	Lucknow	1.25
28.	Raxaul	1.24
29.	Jammu	1.24
30.	Ootacamund	1.18
31.	Puri	1.16
32.	Chandigarh	1.13
33.	Coimbatore	1.01
34.	Mahabalipuram	0.95
35.	Hardwar/Rishikesh	0.85
36.	Dharmasala	0.81
37.	Gaya	0.80

Sl. No.	City	Percentage of tourists
38.	Bhubaneswar . . .	0.77
39.	Manali . . .	0.65
40.	Ladakh . . .	0.62
41.	Nagapattinam . . .	0.50
42.	Leh . . .	0.48
43.	Tanjore . . .	0.44
44.	Kulu . . .	0.36

#### Exploitation of child labour ..

410. SHRIMATI KANAK MUKHERJEE: SHRI CHADALAVADA VEN-KATARAO:

Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to bring legislation to check exploitation of child labour and safeguard their rights; and

(b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and (b) There are already several laws to check exploitation of child labour, *e.g.*, the Children (Pledging of Labour) Act, 1933; Employment of Children Act, 1938; Factories Act, 1948; Minimum Wages Act, 1948; Mines Act, 1952; Plantations Labour Act, 1951; Motor Transport Workers Act, 1961; Beedi and Cigar Workers (Condition of Employment) Act, 1966; Apprentices Act, 1961; Minimum Wages (Central) Rules, 1950; State Shops and Commercial Establishment Acts etc. The question whether the existing legislation was adequate to protect children from exploitation, was examined recently by a Committee. The report of the Committee was submitted to Government in December, 1979. the recommendations of the Committee are under consideration.

#### Public statement by Chief Minister of Tamil Nadu

411. SHRI KHURSHED ALAM KHAN :  
SHRI SUJAN SINGH: SHRI JAGJIT SINGH ANAND:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a public statement made by the former Chief Minister of Tamil Nadu that a sum of Rs. 9 lakhs or so had been collected and presented to him by the film star Lata for meeting the election expenses of the two candidates whom the former Chief Minister and his party were supporting in the Lok Sabha bye-elections in June 1977 from Thanjavur and Nagapattinam;

(b) if so, whether Government had taken necessary steps to recover income tax on these funds and/or to inquire into the source from which the money actually came;

(c) whether it is also a fact that these announced funds were in excess of the permitted election expenses; *i.e.* Rs. 35,000 for the Lok Sabha constituency; and

(d) if so, whether any explanation/information in this matter has been sought from the former Chief Minister of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) It was reported in a Tamil Daily dated 4th June, 1979 that a sum of Rs. 7 lakhs was collected through a dance drama 'SAKUNTHALAM' conducted by the cine actress Lata. The report in the paper indicates that this sum of Rs. 7 lakhs was handed over to Shri M. G. Ramachandran, the then Chief Minister of Tamil Nadu, who presided over the function. There is no indication in the newspaper report that the collection was for election expenses.